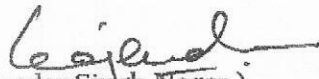


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

CIRCULAR

It is informed that Annual Rate Contract for Pesticide Control Treatment at different District Courts Complexes, Delhi has been awarded/renewed in favour of M/s Central Warehousing Corporation for a period of three months commencing w.e.f. 01-12-2018 to 28-02-2019.

All the Ld. Judicial Officers, Sr. Admn. Officers (Judl.)/Admn. Officers (Judl.) and Branch Incharges of Central District, Tis Hazari Courts, Delhi are requested that complaints pertaining to pesticide control treatment of your court room/chamber/branch may be sent to Caretaking Branch, Room no. 305, THC, Delhi.

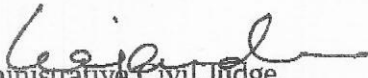

(Gajender Singh Nagar)
Administrative Civil Judge,
Central District,
Tis Hazari Courts, Delhi

No. 75306 - 75436/CTB(C)/THC/2018

Dated : 30/11/18

Copy to :-

1. The PS to Ld. District & Sessions Judge (HQs), Delhi.
2. The PS to Ld. Officiating District & Sessions Judge, West District, Delhi.
3. All the Ld. Judicial Officers, Central District, Tis Hazari Courts, Delhi.
4. All the Sr. Admn. Officers (Judl.)/Admn. Officers (Judl.) & Branch Incharges, Central District, Tis Hazari Courts, Delhi.


Administrative Civil Judge,
Central District,
Tis Hazari Courts, Delhi